

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **3rd Day of January**, 2020)

Hon'ble Ms. Ajanta Dayalan, Member (Administrative)

Original Application No.330/1158/2019
(U/S 19, Administrative Tribunal Act, 1985)

Daulat Singh Meena

..... **Applicant**

By Advocate: Shri D.K. Singh proxy counsel to Shri Anubhav Chandra

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri K.D. Mishra

O R D E R

Shri D.K. Singh proxy counsel to Shri Anubhav Chandra, Advocate, is present for the applicant. Shri K.D. Mishra, Advocate is present for respondents.

2. Learned brief holder to Shri Anubhav Chandra, counsel for the applicant states that he does not want to press the Original Application and requests to dismiss the OA as withdrawn.

3. In view of the aforesaid submission made by counsel for the applicant, the Original Application is dismissed as withdrawn. No costs.

(Ms. Ajanta Dayalan)
Member (Administrative)

Sushil